THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) The date for opening of tenders adver tised in October, 1974 was 15th November, 1974 and not 10th October, 1974.
- (c) and (d) The information is being col-Itettd.

f Flaed control and drainage schemes of **State Governments**

1036. DR- Z. A. AHMAD: SHRI S. KUMARAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that various State Governments have submitted their flood control

and drainage schemes for approval of the Planning Commission; and

(b) if so, the details thereof, State-Wise 7

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b) According to the procedure laid down, all flood control and drainage schemes costing more than Rs. 50 lakhs each have to be technically examined at the Centre and approved by the Planning Commission for implementation as a part of the State Plans.

A statement giving the list of schemes received at the Centre from the State Governments and Union Territories for obtaining the approval of the Planning Commission is enclosed.

Statement

List of Schemes costing more than Rs. 50 lakks each received from the State Governments/ Union Territories for obtaining the approval of Planning Commission for inclusion in the Plan

Name of Scheme		Estimated Cost (in Rs crores)		Present Position	
	ASSAM				
1.	Construction of Brahmaputra dyke from Dhing to Hilloikunda Phase II.	2.95	Under ex Commission	amination in Central Water n	
2.	Dhubri Protection Works	3.28		⊸d o	
	BIHAR				
1.	Mansi Protection Works	3.0)	Scheme is to Governmen	be revised by the State	
2	Protection works near Barhiya	4.22		do	
3.	Sikrana Embankment Scheme	4.98		do	
4.	Special protection of Kosi Eastern Embankment between 10 to 20 km.	5.50	Under exa Control Con	mination in Ganga Flood mmission.	
5.	Mokameh Tal Drainage Scheme	4.13	Scheme is Government	to be revised by the State	
6.	Pun Pun Embankment Scheme on left side.	0,99		ssed after receiving the cost from the State Government.	
	HARYANA				
1.	Project estimate for construction of Kaithal drain from RD 0 to 163600.	0.72	Schemes are	to he spansared by the State	
2.	Project estimate for constructing Amin Drain.	0.61	Government	Schemes are to be sponsored by the State Government after obtaining clearance of the Ghaggar Technical Committee.	
3.	Reconditioning banks of Sraswati Drain.	0.77			

†Transferred from the 5th December, 1974.

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ame	of Scheme E	stimated Cost (in crores)	n Rs. Present Position	
	ORISSA			
1.	Construction of double embank- ments for flood control in Subarnarekha basin.	10.48	The scheme is to be modified by the State Government.	
2.	Construction of embankments in the Brahmani Delta (Post Rengal Dam conditions). Construction of embankments in Baitarni (Post Bhimkund Dan conditions).	i 12.06 [The schemes are to be revised after moda studies.	
	RAJASTHAN			
1.	Anti Flood and drainage schem of Bharatpnr and its surrounding area.		Scheme is to be modified by the State Government.	
	UTTAR PRADESH			
1.	Lucknow Town Protection Scher embankment and remodelling of bridges.		To be processed on receipt of Con- Benefit ratio from the State Government	
2.	Pumping Scheme for Lucknown.	w 3.34	Scheme is to be approved after receip of clearance of the State Flood Control Board.	
3.	Replacement of Weir by Barras on the Gomti river near Luckno		Under examination in Ganga Floor Control Commission.	
4.	River Training Works alon Gandak near Chitauni (Part I).	g 4.22	Scheme is to be approved after receipt of clearance of State Flood Control Board.	
5.	Anti erosion measures alor Ganga and Ghagra	ag 2.32	—do —	
6,	River Training Works alor Gandak below Chitauni (Part II)		Under examination in Ganga Flor Control Commission.	
	WEST BENGAL			
١.	area Stage II.	i	The scheme has been cleared by the Advisory Committee of Planna	
2.	Improvement of Lower Damod area Stage III.	ar 2.95	Commission and is to be approved or receipt of phasing of work and clear ance of State Flood Control Board.	
3.	Mahananda Embankment Sche (Revised estimate).	me 18.75	Under modification with the Sta Government.	
4.	Urgent development of Sunderbasea.	ans 15.19	do	
5.	(East) Revised Estimate.	me 4.45	Under correspondence with State Government.	
6,	Jamna Basin Drainage Scheme	5.74	do	
7.	Runur river embankment Scheme.	3-82	-4 0 -	

Name of Scheme		Estimated Cost (in Rs. crores)		Present Position	
8.	Nowi Basin Drainage Scheme	2.81	Under correspondent.	pondence with State Govern-	
9.	Ghea Kunti Basin Drainage Scheme.	6,49	-	-do	
10.	Kandi area integrated Flood Control and Drainage Scheme (Phase I)	9.15	Under exami Control Come	ination in Ganga Flood- mission.	
11.	Re-excavation of Horagong river from junction of Nowi-Sumti Khals upto junction of Nonagonj river.	0.9)	Under corresp ment.	ondence with State Govern-	
12.	Beel Balli Drainage Scheme DELHI	1.25		-do-	
1.	Revised estimate of storm water Drainage of Shahdara Block Phase I.	6.25	Under exam Commission.	ination in Central Water	
2.	Revised estimate of Remodelling and Lining of Najafgarh Drain from Bharat Nagar Bridge to outfall.	5,14		 :lo 	
3.	Revised estimate for Alipur Drainage Scheme.	0.51	Under corre- ministration.	spondence with Delhi Ad-	

mousing schemes for plantation labour

1121. SHRI L. MAHAPATRO : SHRI NIREN GHOSH : SHRI S. KUMARAN : SHRI SANAT KUMAR RAHA:

Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether it is a fact that the backing of subsidised housing schemes for plantation labour of the southern and eastern States has crossed 1.9 lakh units;
 - (b) if so, the reasons therefor;
- fc) whether some State Governments have suggested to raise the income for eligibility; if so, the details thereof;
- (d) whether Government have accepted that suggestion and if not, that reasons therefor; and
- (e) how many plantation owners have fulfilled their obligations in this respect and how many have not fulfilled?

iTraislVrivd from the 6th December, 1974.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) and (b) According to the recent estimate about 1,75,000 eligible plantation workers are still to be provided with lent free residential accommodation by the plantation owners. The slow progress of implementation of the Subsidised Housing Scheme for Plantation Workers was due to inadequate financial resources of planters, especially the smaller ones, for investment in the provision of rent free houses to their workers.

- (c) and (d) It has been suggested that the income for eligibility of plantation workers for allotment of rent free houses built under the Scheme should be raised from Rs. 300 to Rs. 500 per month. A provision to this effect is included in the Plantations Labour (Amendment). Bill, 1974 which is being examined by the Joint Committee of Parliament.
- (e) Information pertaining to individual plantation owners is not available.